OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

33/4)

It is directed that the applications for certified copies and inspection of the Digital NI Act Courts posted at Rouse Avenue Courts Complex, submitted to their Readers at North-East District shall be disposed of by the learned JMFCs on the same day through digital signatures.

(SANJEEV JAIN)

Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi

No 5159-5168	Gaz.(Misc.)/North-East/KKD/Delhi
140.71712200	Gaz.(IVIISC.)/North-East/KKD/Deini

Dated	0	1	111	2025

Copy forwarded for information and necessary action to:

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. All the Principal District & Sessions Judges of Delhi District Courts.
- 3. The Chief Judicial Magistrate, North-East District, Karkardooma Courts, Delhi, for compliance.
- The Chief Judicial Magistrates of all the other Districts of Delhi District Courts.
- 5. The General Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi
- 6. Notice Board at Karkardooma Court Complex, Delhi.
- T. Website Committee. Tis Hazarl Courts & Karkardooma Courts, Delhi.
 - 8. R&I Branch for uploading the same on Layers.
 - 9. PS to the undersigned.

201/07/2025

Principal District & Sessions Judge North-East District, Karkardooma Courts, Delhi